

Name of the Corporate Debtor: Indian Steel Corporation Limited; Date of Commencement of CIRP: 06-10-2021; List of Creditors as on: 12-05-2022; Name of IP: Mr. Ajay Joshi; Process Number: 1; Last 5 digit of registration number: 10166

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	27269510232	5	27098073326	99.23		171436906	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	371	50829424	371	20517236	0.08	27748119	2564069	0	Annexure 6
7	Operational creditors (Government Dues)	5	1255491677	5	3579769	0.01	1201862678		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	151	1197991080	151	185765432	0.68	1000000	7225980	3999668	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		532	29773822413	532	27307935763	100.00	1230610797	231276185	3999668	